

the interest of Manipuri Community which is not included in the list of Scheduled Castes/Tribes in the matter of employment and educational facilities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) to (c). The statutory benefits to Manipuri community in the State of Manipur can be extended only if the community is included in the list of Scheduled Tribes in the State. Further, amendment in the existing list of Scheduled Tribes can be done only through an Act of Parliament in view of Article 342 (2) of the Constitution.

The details regarding inclusion of Manipuri community in the list of Scheduled Tribes in Manipur cannot be disclosed in public interest.

Implementation of 20-Point Programme

755. SHRI N. TOMBI SINGH: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government have identified special and suitable items of the 20 point programme for the backward States of North East with particular reference to Manipur, Mizoram and Nagaland;

(b) if so, the details thereof;

(c) if not, whether Government propose to conduct a comprehensive review of the implementation of 20 point programme in these States for a fresh and effective strategy; and

(d) if so, the details thereof?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) No Sir.

(b) Does not arise.

(c) There is no proposal.

(d) Does not arise.

Opening of an Institute for Tourism and Allied Subjects

756. SHRI T. BASHEER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have received any scheme from State Government of Kerala for setting up of an Institute for Tourism and allied subjects in the State under Centrally assisted scheme; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Yes, Sir. The Central Department of Tourism provides financial assistance to States only for those projects which fall within the purview of the approved Plan Schemes of the Department. Financial assistance to states for setting up of Institutes, etc. is not an approved Plan Scheme of the Department.

Unsuccessful Candidates Recruited to the Army

757. SHRI RAM SAMUJHAWAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there is no correspondence between the lists of successful candidates for direct entry into the army prepared by the